

HIGH COURT OF UTTARAKHAND, NAINITAL**NOTIFICATION**

No.47/UHC/Admin.A-2/2024

Dated: Feb.09, 2024

Ms. Sujata Singh, District & Sessions Judge, Nainital has handed over the charge of office of the District & Sessions Judge, Nainital in the afternoon of 30.01.2024 for being appointed as Officer on Special Duty (in the grade of Registrar), in Supreme Court of India, on deputation basis.

In this regard, Hon'ble Supreme Court of India has issued Office Order No. 25/2024 dated 01.02.2024 and said Office-Order states as under:

***“Hon'ble the Chief Justice of India has been pleased to appoint Ms. Sujata Singh, District & Sessions Judge, Nainital, as Officer on Special Duty (in the grade of Registrar), in Supreme Court of India, on deputation basis, initially for a period of one year, with effect from the forenoon of 1st February, 2024.*”**

***[Atul M. Kurhekar]
Secretary General”***

**Sd/-
(Kaushal Kishore Shukla)
I/c Registrar General**

No.746/UHC/Admin.A-2/Transf-Posting/2024

Dated: Feb.09, 2024

1. P.P.S. to Hon'ble the Chief Justice for information and to place it before Her Lordship.
2. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
3. P.S. to Registrar General.
4. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
5. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
6. Secretary (Personnel), Government of Uttarakhand, Dehradun for information.
7. All the District Judges of the District Judiciary for information.
8. ***I/c District & Sessions Judge, Nainital with the request to send LPC of Ms. Sujata Singh to the Secretary General, Hon'ble Supreme Court of India at the earliest.***
9. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
10. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
11. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
12. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
13. Legal Advisor to H.E. the Governor of Uttarakhand for information.
14. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
15. Chairman, State Transport Appellate Tribunal, Dehradun for information.
16. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
17. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
18. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
19. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
20. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
21. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
22. All the Registrars of the Court for information.
23. OSD/CPC of the Court.
24. Secretary, HCLSC, Nainital.
25. ***Director, Directorate of Treasuries, Pension and Entitlements, 23-Laxmi Road, Dalanwala, Dehradun with the request to send Service-Book and other transferable documents of Ms. Sujata Singh to the Secretary General, Hon'ble Supreme Court of India at the earliest.***
26. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
27. Deputy Registrar (Accounts) of the Court for information.
28. Chief Treasury Officer, Nainital.
29. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
30. Assistant Registrar (Vigilance) of the Court for information.
31. Guard File/ Assistant concerned.

**Section Officer
Admin.A**